

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

CENTRAL ZONAL BENCH AT BHOPAL

O.A. NO. 24/2022

IN THE MATTER OF:

APPLICANTS:

MANISH SHARMA & ANR.

//VERSUS//

RESPONDENTS:

STATE OF MP. & Ors.

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SUBMITTED BY,


RESPONDENTS

THROUGH,


(SACHIN K. VERMA)

BHOPAL (M.P.)

DATED: 20/07/2022

COUNSEL FOR THE RESPONDENTS 1,2,3,5 & 6

①

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RESPONDENTS:

STATE OF MP. & Ors.

**ACTION TAKEN REPORT/COMPLAINEE OF ORDER DATED
09/05/2022**

The answering respondents no. 1,2 3,5 & 6 most respectfully submit as follows:-

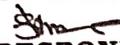
1. The Hon'ble Tribunal vide its order dated 09/05/2022 directed the District Collector, Narsingpur to ensure that the encroachments mentioned at serial no. 1 to 13 must be removed immediately in accordance with law and further the MPPCB was also directed to proceed for realization of environmental compensation in accordance with law.
2. The Secretary, Gram Panchayat, Lilwani, Janpat Panchayat, Chawarpatha submitted a report that the water tank situated at Village Lilwani was encroached upon by 13 people whereby under the direction of this Hon'ble Tribunal the Tehsildar, Tehsil Gadarwara has issued notice for removal of the encroachment to these 13 encroachers out of 13 encroachers 3 encroachers who had encroached the water body by setting up hutments have removed the hutments after service of notice, 7 hutments wherein the dwellers are residing along with their family have given undertaking that after the withdrawal of the rainy season they will vacate and remove their hutments.
3. Looking to the heavy rains and the family composition of the dwellers, the District Administration on humanitarian grounds has given sufficient time to vacate the hutments subject to approval by this Hon'ble Tribunal.

4. Further, remaining three encroachers are farmers who have cultivated sugarcane crop on the encroached land these farmers have also given undertaking that after cutting of the sugarcane crop they will also vacate the encroached land. The report is also signed by these encroachers. The copy of the report dated 07/06/2022 is marked and filed herewith as ANNEXURE R-3/1 and copy of the Panchnama pertaining to removal of 3 hutments dated 07/06/2022 is marked and filed herewith as ANNEXURE R-3/2

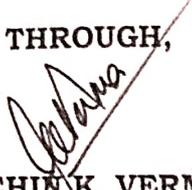
5. The Gram Panchayat Lilwani after the directions passed by the Hon'ble Tribunal is sensitized in respect to the environmental issues and protection of the water bodies thus has undertaken the task of beautification and dweeding under Pushkar Dharohar Scheme of State Government. At present 8 labours are employed for such work and the Gram Panchayat is trying to augment more labours for such work. The Gram Panchayat Lilwani has also provided comparison photographs depicting the earlier position of water body and the current position after the beautification work is undertaken by the Gram Panchayat. The copy of the report dated 08/07/2022 pertaining to the beautification undertaken under Pushkar Dharohar Scheme of State Government along with the photographs is marked and filed herewith as ANNEXURE R-3/3

6. The compliance report may kindly be taken on record and looking after its perusal the Hon'ble Tribunal may kindly dispose off the matter.

7. An affidavit in support is filed herewith.

SUBMITTED BY,

RESPONDENTS

THROUGH,


(SACHIN K. VERMA)

BHOPAL (M.P.)

DATED: 20/07/2022

COUNSEL FOR THE RESPONDENTS 1,2,3,5 & 6

3

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AFFIDAVIT

I, Santosh Mandlik, Aged about 52 years, S/o P.R Mandlik, posted as Chief Executive Officer at Janpad Chawarpatha, O/o Janpad Panchayat Chawarpatha, Narsingpur (M.P.), do hereby state on oath and solemnly affirm as under:-

1. That, I have been appointed as Officer In-charge in the present matter on behalf of Respondents State & Gram Panchayat and as such I am well conversant with the facts of the case and therefore, competent to swear this affidavit.
2. That the accompanying action taken report has been drafted as per my instructions and also explained to me.
3. That the contents of para 1 to end of accompanying action taken report are true to my knowledge based upon official records and the legal averments made therein are true on the legal advice received and believed to be true.



श्री संतोष मंडलिक
 श्री.....
 अल्पज श्री.....
 पंचायती.....
 द्वारा आज दिनांक.....
 को मेरे समक्ष उपस्थित किया गया।
 श्री एडवोकेट.....
 ने उपरोक्त दृष्टिगत की।

DEPONENT

VERIFICATION

I, above described deponent do hereby verify that the content of para 1 to the affidavit are true to my personal knowledge and belief.

प्रमाणित किया जाता है कि उपरोक्त दस्तावेजों में उक्त कथनों का उल्लेख किया गया है।
 उपरोक्त कथनों को मेरे समक्ष उपस्थित किया गया।

20/7/2022
 सुभाष चन्द्र उपाध्याय
 शपथ आयुक्त, भोपाल

IDENTIFIED BY ME

DEPONENT

कार्यालय ग्राम पंचायत लिलवानी ④

जनपद पंचायत चॉवरपाठा, जिला-नरसिंहपुर (म.प्र.)

ग्रामांक

दिनांक मे-6-2022

प्रतिवेदन

मह. प्रतिवेदन लिख दिया गया कि ग्राम लिलवानी में तालाब की भूमि पर 13 लोगों द्वारा अधिकृत कर लिया गया है इस सम्बन्ध में लखीसराय महोदय गौडवारा तथा 13 लोगों को नोटिस जारी करे गये है 03 लोगों द्वारा अधिकृत कर लिया गया है बाकी शेष लोगों ने अपना भुगतान करना बहिष्कार करके निराश कर रहे है वरन्दापट्ट के माध्यम से देकरे पुये अधिकृत करोंको भी वरन्दापट्ट बापु जगदू मन्त्री को कर भुगत करे है शेष किसानों ने अपनी प्रकृत सम्पत्ती की अतिक्रमण करने काहे हुये कहते है मजिस्ट्रेट विभाग द्वारा अतिक्रमण करने को प्रकृत निराश करे जाये है कार्य में प्राप्ति भी दिखाने है रहे है

- 1. यशवन्त / सुखराम नरसिंह
- 2. यशवन्त / मोहनराज नरसिंह
- 3. शैलज / धारिणी नरसिंह
- 4. सुन्दर / विष्णु नरसिंह
- 5. शैलज / मोहनराज नरसिंह
- 6. धारिणी / सुखराम नरसिंह
- 7. वरन्दापट्ट / रामराम नरसिंह
- 8. शैलज / रामराम नरसिंह
- 9. यशवन्त / मोहनराज नरसिंह
- 10. सुन्दर / विष्णु नरसिंह

डा. विनीताशर्मा
मुन्सिफ
राजकुमार
रामशर्मा

सचिव
ग्राम पंचायत लिलवानी
जनपद पंचायत चॉवरपाठा

अभिषेक
राजगोपालराय
लिलवानी

पंचनामा

यह पंचनामा विद्वान विद्या सभा के द्वारा तैयार किया गया है। इसमें सभी पंचनामा के सदस्यों के नाम और पते दिए गए हैं। यह पंचनामा सभी पंचनामा के सदस्यों के बीच बाँटा जाएगा।

- 1) राजेश कुमार
- 2) राजेश कुमार
- 3) जयलक्ष्मी देवी

यदि कोई भी सदस्य इस पंचनामा से हटना चाहता है तो उसे अपने पते पर लिखकर भेजना होगा।

सावाह → देवरा राधावल्लभ

Signature
RA+H3H

राधावल्लभ

Signature

Signature

Signature

Signature

Signature

ग्राम पंचायत लिखवानी
जनपद पंचायत चित्तौड़गढ़

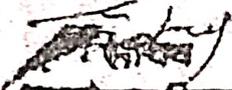


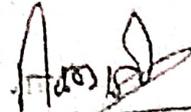
सूचिका परिपत्र

दिनांक

8-7-2022

आज दिनांक 8-7-2022 को आम वंच. विभाग में लाल
 कार्ड की शुरुआत आम के 08 भागों को लगाकर
 उरी की भूमि एवं नेशी की भूमि कराई गई।
 आज के भूमि के साथ अन्य लोग उद्योग
 विभाग की भूमि एवं आम शोकाप उद्योग
 शुरुआत कर रहे हैं। साथ ही आम विभाग
 में भी आम के आम में जमा हो रहा है।
 उ. विभाग की भूमि एवं आम शोकाप उद्योग।
 उ. विभाग की भूमि एवं आम शोकाप उद्योग।


 प्रधानमंत्री कार्यालय
 नया दिल्ली


 जिन पंजाब विभाग
 नया दिल्ली

पहले की

7



सफाई होती है (8)



सफ़ाई होती है

9



स्फटिक दाली (10)

